

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/49/2017

NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER

NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Ms. T. Kamala Kumar	Counsel for Respondents 1 to 5	<i>Kamala Kumar Ms. 5/1/18</i>
2. R. VLD HYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner/Applicant	<i>Ashok Kumar</i>

ORDER

Counsels for both the parties are present. Counsel for the Petitioner is not in a position to assist the Court. Matter is adjourned with the direction to the Counsel for the Petitioner to make arrangement for causing appearance of his Senior Counsel at the next date of hearing, failing which appropriate order will be passed. Put up on 05.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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